GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA STARRED QUESTION No. *350 TO BE ANSWERED ON 27.03.2017

REVIVAL OF SICK MSMES

*350. SHRI J. C. DIVAKAR REDDY: SHRI RAVNEET SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether a large number of Micro, Small and Medium Enterprises (MSMEs) have been closed down in the country and if so, the details thereof;
- (b) the number of workers affected along with the reasons therefor during each of the last three years and current year, State/UT-wise;
- (c) whether the Government has set up/proposes to set up a panel to study the problems being faced by MSMEs in the country and if so, the details and status thereof; and
- (d) the steps taken / proposed to be taken by the Government to revive and rehabilitate the closed / sick MSMEs in the country?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Ouestion No. *350 for answer on 27.03.2017

- (a): Information on closure among Micro, Small and Medium Enterprises (MSMEs) are obtained through conduct of periodic census. As far as the 4th All India Census of MSMEs conducted with reference to 2006-07 is concerned, 4.96 lakh MSMEs were found closed.
- (b): The information on the number of workers affected is not collected through the census as referred to above.
- (c): No specific panel was set up to study the sickness issues. However, One-Man Committee under the chairmanship of former Cabinet Secretary was appointed to provide a framework for a National policy for MSME Sector. The Committee has given its recommendations which are under examination.
- (d): A Framework for revival and rehabilitation of sick MSMEs has been put in place. The Banks are to constitute Corrective Action Plan Committees under this framework. The Reserve Bank of India is monitoring the implementation of this framework in all the banks quite closely. So far, all Public Sector Banks, Private Sector Banks and 4 major Foreign Banks have reported that they have put in place the policy for the said Framework and Committees have been formed. These committees have started handling the stressed MSME Accounts. As per the data furnished by the above banks, 41,417 cases have been referred to 1,770 Committees formed by 52 Banks (27 PSBs, 21 Private Banks, 4 major Foreign Banks). So far, out of these, 29,595 cases have been resolved.
